

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 2411  
(TO BE ANSWERED ON THE 8<sup>th</sup> August 2018)

**OPERATION OF ROURKELA AIRPORT BY SAIL**

2411. SHRI NARENDRA KUMAR SWAIN

Will the Minister of CIVIL AVIATION be pleased to state:-

Whether Government is asking Steel Authority of India Limited (SAIL) to operate Rourkela airport in Odisha as RCS Airport with its own security, management, fire-services, etc. in the interest of people of Rourkela city and nearby areas as Rourkela has been selected for RCS-UDAN Scheme and this airport belongs to Rourkela Steel Plants which is under the administrative control of SAIL?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

Steel Authority of India Limited, Operator of Rourkela airport has signed Memorandum of Understanding (MoU) with Airports Authority of India for operation and maintenance of Rourkela airport. As per provisions of Regional Connectivity Scheme (RCS)-UDAN, the State Governments shall provide Fire & Security services in RCS airports in their respective State.

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